

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th day of June, 2014

No. HC.VII-19/2014/3843/A. In the interest of administration, Shri Subimal Pathak, Upper Division Assistant, office of the District and Sessions Judge, Udalguri is transferred as Upper Division Assistant in the office of the District and Sessions Judge, Sonitpur, Tezpur vice Shri Kamal Mahanta, Upper Division Assistant already transferred.

Shri Subimal Pathak will join his new place of posting immediately.

(N.B. The seniority of Shri Subimal Pathak will be decided by the District and Sessions Judge, Sonitpur, Tezpur on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

Sd/- Sanjay Hazarika

JOINT REGISTRAR (VIGILANCE)

Memo No. HC.VII-19/2014/3844-55/A.

Dated 18-06-2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Udalguri.
(He is requested to release Shri Subimal Pathak, Upper Division Assistant to enable him to join his new place of posting within 15 days of publication of this notification.)
4. The District and Sessions Judge, Sonitpur, Tezpur for information and necessary action.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Joint Registrar (_____), Gauhati High Court, Guwahati
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
10. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial.)/Registrar (Administration), Gauhati High Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
12. Shri Subimal Pathak, Upper Division Assistant, Office of the District and Sessions Judge, Udalguri.



JOINT REGISTRAR (VIGILANCE)

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th day of June, 2014

No. HC.VII-22/2014/ 3845 /A. In the interest of administration, Shri Shamsuddin Ahmed, Upper Division Assistant, office of the District and Sessions Judge, Kamrup (Metropolitan), Guwahati is transferred as Upper Division Assistant in the office of the District and Sessions Judge, Morigaon vice Shri Abdul Haque, Upper Division Assistant already transferred.

Shri Shamsuddin Ahmed will join his new place of posting immediately.

(N.B. The seniority of Shri Shamsuddin Ahmed will be decided by the District and Sessions Judge, Morigaon on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

Sd/- Sanjay Hazarika
JOINT REGISTRAR (VIGILANCE)

Memo No. HC.VII-22/2014/ 3846-57 /A.

Dated 18-06-2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Kamrup (Metropolitan), Guwahati.
(He is requested to release Shri Shamsuddin Ahmed, Upper Division Assistant to enable him to join his new place of posting within 15 days of publication of this notification.)
4. The District and Sessions Judge, Morigaon for information and necessary action.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Joint Registrar (_____), Gauhati High Court, Guwahati
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
10. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial.)/
Registrar (Administration), Gauhati High Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
12. Shri Shamsuddin Ahmed, Upper Division Assistant, Office of the District and Sessions Judge, Kamrup (Metropolitan), Guwahati.


JOINT REGISTRAR (VIGILANCE)